

Government of Jammu and Kashmir
Department of Law, Justice and Parliamentary Affairs
Civil Secretariat
Srinagar/Jammu

Subject:-Litigation Reforms and effective monitoring of Litigation in Union territory of Jammu and Kashmir-Appointment of Officer In charge(OIC) Litigation.

GOVERNMENT ORDER NO:- 15246 - JK (LD) of 2025
DATED:- 23 - 10 - 2025

Sanction is hereby accorded to the appointment of Officer's of Health and Medical Education Department, as mentioned in annexure to this Government Order as Officer In charge (OIC) Litigation for the cases indicated against each including contempt petition, if any, pending before Hon'ble High Court of J&K and Ladakh/Central Administrative Tribunal or any other forum.

The terms and conditions of appointment of the OIC shall be governed by the provisions of Government Order No.1673-JK (LD) of 2021 dated 24.03.2021.

By order of Government of Jammu and Kashmir.

Sd/-

(Achal Sethi)

Secretary to Government

Dated 23.10.2025

No:-LAW-OIC/10/2025

Copy to the:-

1. Learned Advocate General, J&K
2. Principal Secretary to Hon'ble Lieutenant Governor, Raj Bhawan.
3. Joint Secretary (J&K), Ministry of Home Affairs, Government of India.
4. Registrar General, High Court of J&K and Ladakh, Jammu/Srinagar.
5. Principal Secretary to Hon'ble Chief Justice, High Court of J&K and Ladakh.
6. Administrative Secretary, Health and Medical Education Department
7. Director Litigation, Srinagar/ Jammu.
8. Law Officer concerned
9. Officer In Charge Litigation (OIC).
10. Private Secretary to Chief Secretary for information of Chief Secretary.
11. Private Secretary to Secretary Law.
12. Incharge Website.
13. Government Order file.
14. Concerned file.



(Reyaz Ali Bhat)

Deputy Legal Remembrancer



Annexure to the Government Order No.15246 –JK (LD) of 2025 dated 23.10.2025

S.No	Title of the Case	OIC
1	Dr. Ghulam Mohammad Shaksaz Vs Union Territory of J&K and others in O.A. No. 759/2024	Dr. Nighat Yasmeen Sheikh, Deputy Director Health Services (HQ),
2	OA No. 521/2025 titled Dalip Singh Vs UT of J&K & Ors.	Sh. Sanjay Sharma, Dy. Director (Dentistry), Health Services Jammu
3	M/s Federation of Medical Suppliers/Traders Association V/s J&K Medical Supplies Corporation Ltd. & Ors. in WP (C) No. 560/2025.	Dr. Gaurav Vaid (Medical Officer ISM) Mobile no. 9419220304, E-mail id. ismjkscli@gmail.com
4	OA No. 489/2023 titled Rubina Kousar Vs UT of JK & Ors	Dr Sanjay Sharma, Dy. Director (Dentistry), Health Services Jammu
5	CP no./2025 in OA No. 503/2024 titled Ishtiaq Hussain Baba VS UT of J&K.	Ms. Reema Gazala Khateeb, Assistant Drug Controller, Ph. NO. 9149438887
6	M/s Sam Kem V/s U.T of J&K & Ors. in WP (C) No.1047/2025, No.2500/2025.	Dr. Gaurav Vaid (Medical Officer ISM) Mobile no. 9419220304, E-mail id. ismjkscli@gmail.com

Reyazul

Jim